NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> DAILY CAUSE LIST DATED 19.09.2025

COURT OF REGISTRAR

(HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 5653 of 2025 in Comp. App. (AT) (Ins) No of 2025	Yusuf Malubhaiwala Vs. Maaz Exports	Deepali Garhewal
2.	I.A. No. 5688 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1148 of 2024	Committee of Creditors of Proview Infrastructure Pvt. Ltd. through Sanyam Goel, RP for Proview Infrastructure Vs. Phoenix ARC Pvt. Ltd. & Anr.	Anunay Kumar

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2.

1. Notice Board

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By order -sd/-

Assistant Registrar